

**IN THE HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

(THROUGH VIRTUAL MODE)

WP(C) No.891/2020

CM No.1957/2020

CM No.1958/2020

Mst. Raja

...Petitioner(s)

Through: Mr. Imtiyaz Ahmad Sofi, Advocate.

Vs.

Union Territory of J&K & Ors.

...Respondent(s)

Through:

CORAM:

Hon'ble Mr. Justice Sanjay Dhar, Judge

(On Video Conference from residence at Jammu)

(ORDER)

08.06.2020

Record of **WP(C) No.732/2020** titled **Firdous Ahmad Mir Vs. Union Territory of J&K & Ors** be kept available for perusal of the Court on the next date.

List again tomorrow i.e. 9th of June, 2020.

**(Sanjay Dhar)
Judge**

Srinagar

08.06.2020

"Bhat Altaf, PS"